

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).3777/ 2007

(From the judgement and order dated 10/11 / 2 006 in W A No. 224/2006 of The
H I G H COURT OF M.P AT IN D O R E)

S H E E L K U M A R J A I N

Petitioner(s)

V E R S U S

N E W I N D I A A S S U R A N C E C O . L T D . & O R S .

Respondent(s)

(With appln(s) for permission to file rejoinder affidavit and prayer for interim
relief and office report)
(for final disposal)

Date: 27/02 / 2 009 This Petition was called on for hearing today.

C O R A M :

H O N ' B L E M R . J U S T I C E R . V . R A V E E N D R A N

H O N ' B L E M R . J U S T I C E J . M . P A N C H A L

For Petitioner(s) Mr. Atul Nanda, Adv.

Ms. Rameeza Hakeem, Adv.

Mr. Sanjay Bhardwaj, Adv.

Ms. Pratibha Jain, Adv.

For Respondent(s)

M / S Law Associates & Co., Adv.

UPON hearing counsel the Court made the following
O R D E R

Adjourned.

(Anand Singh)
Assistant Registrar

(Pawan Kumar)
Court Master